

IN THE SUPREME COURT OF INDIA

ARBITRATION PETITION NO. 22 OF 2005

MSA NEDERLAND B.V.

Petitioner(s)

VERSUS

M/S. LARSEN & TOUBRO LTD.

Respondent(s)

(With Office Report)

BEFORE :

HON'BLE MR. JUSTICE ARUN KUMAR

For Petitioner(s)

Mr. Vikram Bajaj, Adv. for

M/S.Khaitan & Co.,Advs.

For Respondent(s)

Mr. Ashish Wad, Adv.

Mrs. Jayashree Wad, Adv.for

M/S. J.S. Wad & Co.,Advs.

O R D E R

Heard learned counsel for the parties.

Reserved for orders on the question of appointment of an Arbitrator.

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NEW DELHI ,

NOVEMBER 22, 2005